

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI

SPECIAL BENCH

Item 9

C.P. (IB) 348/(MB)/2022

CORAM:

SH. SHYAM BABU GAUTAM

SH. P.S.N PRASAD

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **04.10.2022**

NAME OF THE PARTIES: - **ICICI Bank Limited V/s Supreme Housing & Hospitality Pvt Ltd**

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Sections 7 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 13.10.2022, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

P.S.N PRASAD
Member (Judicial)

Vedant Kedare